

[English]

Train Ticket Examiners

3946. SHRI RAMCHANDRA MAROTRAO GHANGARÉ : Will the Minister of RAILWAYS be pleased to state :

(a) the sanctioned strength of the Train Ticket Examiners for the Nagpur Division of the Central Railway;

(b) the number of vacancies of TTE's exist in the Nagpur Division at present;

(c) whether the Government are contemplating to fill up the vacancies;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (b). The sanctioned strength and the number of vacancies of TTEs on Nagpur Division are 425 and 70, respectively.

(c) to (e). The vacancies will be filled up through promotion and recruitment through Railway Recruitment Board.

Beautification-cum-Maintenance Scheme

3947. SHRI ANNA JOSHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether a beautification-cum-maintenance scheme has been introduced at some stations under the privatisation programme;

(b) if so, the details thereof;

(c) the norms and conditions for granting the works;

(d) the estimated cost to be incurred thereon, stationwise;

(e) whether the Government propose to introduce this scheme at all the stations in the country; and

(f) if so, the details thereof;

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (f). With the objective of better beautification/maintenance and increasing revenue from commercial advertisement, zonal railways have been advised to identify the stations and enter into agreements with the interested parties. The salient features of the schemes are as under :

(i) The contract will normally be for a period of 3 years.

(ii) The licensee will be given sole right for exhibiting prescribed number of commercial advertisements at the station, with the prior approval of the competent authority.

(iii) The licensee will beautify the station by painting platform/roof, main building, ticket window area etc.

(iv) The licensee will pay a lumpsum fee as fixed by the railways.

(v) The licensee will keep a security deposit as fixed by the railways for the due and satisfactory fulfilment of the terms and conditions of the agreement. At present the scheme has been introduced at 22 stations. The scheme will be extended at other stations also. Consequent upon introduction of this scheme, a total earning/saving of Rs. 122.42 lakhs per annum is expected.

Super Bazar

3948. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) details of the benefits of decentralisation of the accounting system in Super Bazar which surfaced as to its continuance or otherwise;

(b) the reasons for the accounts officer not reporting to the Manager, Regional Distribution Centre and making him independent;

(c) the steps taken to make the A.O. answerable and accountable to the Manager R.D.C.;

(d) whether there is any proposal to make the Manager R.D.C. accountable and responsible for the availability of all items on the inventory of the Super Bazar in the mini branches under that Regional Distribution Centre; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) Decentralisation of accounting system is in operation since September, 1994. Account Officers and other staff has been deputed at all the Regional Distribution Centres as per decentralisation accounting manual/system. Accounts are under finalisation for the year 1994-95

(b) and (c). Responsibilities and duties to Assistant Accounts Officer/Accounts Officers have been assigned as per decentralisation manual/system. They are in the same grade as the Regional Distribution Centre Managers are and enjoy equal status. Accounting system is observed by the Accounts Officers/Assistant Account Officers as per direction of Controller of Accounts and Finance under whom they are working, as it is a specialised nature of work.

(d) and (e). No, Sir. Initially new introduction are sent to the mini branches and thereafter the procurement of items is as per the demands of the respective areas according to which indents are raised by the Regional Distribution Centre Manager after consolidation and the orders for the same placed by the procurement Cell.